

Shri Y. B. Chavan: No, Sir. We have not mentioned any particular amount of compensation.

following Members on the Panel of Chairmen.

Shrimati Renu Chakravartty, Dr. Sarojini Mahishi, Shri T. H. Sonavane, H. H. Maharaja Pratap, Keshari Deo, Shri Vidya Charan Shukla, and Shri P. Venkatasubbaiah.

12.17 hrs.

PAPER LAID ON THE TABLE

NOTIFICATION UNDER WEALTH-TAX (SECOND AMENDMENT) RULES ETC.

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): I beg to lay on the Table a copy each of the following Notifications:—

- (1) The Wealth-tax (Second Amendment) Rules, 1965 published in Notification No. G.S.R. 1634 in Gazette of India dated the 4th November, 1965, under sub-section (4) of section 46 of the Wealth-tax Act, 1957. [Placed in Library. See No. LT-5231/65.]
- (2) The Central Excise (Ninth Amendment) Rules 1965, published in Notification No. G.S.R. 1659 in Gazette of India dated the 15th November, 1965, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-5232/65.]

12.18 hrs.

PANEL OF CHAIRMAN

Mr. Speaker: I had some time ago constituted a Panel of Chairmen, but for the last few weeks I have been experiencing certain difficulties because some of the Members are very busy and they cannot remain here present when they are required. While thanking all those who have served on that panel, I am reconstituting the panel.

I have to inform the House that under sub-rule (1) of rule 9 of the Rules of Procedure and Conduct of Business in Lok Sabha, I nominate the

12.19 hr.

STATEMENT RE: FINANCE MINISTER'S VISIT TO USSR AND CZECHOSLOVAKIA

Mr. Speaker: Shri T. T. Krishnamachari?

Shri D. C. Sharma (Gurdaspur): Will he be also put on the panel of chairman?

The Minister of Finance (Shri T. T. Krishnamachari): Between the 26th and 30th October, 1965, I visited Czechoslovakia, and between the 9th and 17th November I visited the Soviet Union....

Mr. Speaker: Were copies made available

Shri Hari Vishnu Kamath (Hoshangabad): We have got advance copies. He need not read it.

Mr. Speaker: It might be laid on the Table of the House.

Shri T. T. Krishnamachari: I lay on the Table of the House a statement on my visit to Czechoslovakia and the USSR.

Shri D. C. Sharma: May I know whether he got any practical promises from the Czechoslovakian Government or it was only a case of exploring so many things when he visited Czechoslovakia, whether there has been any definite decision taken on anything or not?

Mr. Speaker: Whatever is contained in the statement need not be told again.